HIGH COURT OF JUDICATURE AT BOMBAY
NAGPUR BENCH

N O T I C E
(Partial Modification w.e.f. 12.10.2026)

In partial modification to the judicial assignment at the Nagpur Bench, which has come into effect from 10.08.2026, it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Chief Justice has been pleased to approve the following partial modifications from 12.10.2026 :

Sr. No.	Sitting	Assignment
1	The Hon'ble Shri Justice **SHIVKUMAR DIGE** **[Single Bench - 1]**	For admission, hearing, order matters and applications therein : **(A) First Appeals including MACP from the year 2024 onward.**
2	The Hon'ble Shri Justice **PRAVIN S. PATIL** **[Single Bench - 5]**	For admission, hearing, order matters and applications therein : **(A) First Appeals including MACP from the year 2020 to 2023.** (B) Civil Writ Petition up to the year 2021.

NOTE

(1) Out of the First Appeals including MACP from the year 2024 onward, listed between 10.08.2026 and 11.10.2026 before the Single Bench presided over by the **Hon'ble Shri. Justice Pravin S. Patil** and considered to be substantially heard / part-heard by the said bench, will be taken up by the same bench as per directions of His Lordship.

II

In partial modification to the Standing Order at the Nagpur Bench, which has come into effect from 10.08.2026, it is hereby notified for the information of Advocates and parties appearing in person that the Hon'ble the Chief Justice has been pleased to approve the following partial modifications from 12.10.2026 :

1) The urgent mentioning and placing of the matters pertaining to the Single Bench presided over by the **Hon'ble Shri. Justice Shivkumar Dige** is allowed before the Single Bench presided over by the **Hon'ble Shri. Justice Pravin S. Patil**.

Dated this 9th day of October 2026

By Order

Sd/-
(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(Dr. M. S. Deshpande)
Registrar (Judl-I),
High Court, A.S., Bombay